

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

STARRED QUESTION NO:565  
ANSWERED ON:05.05.2000  
LOANS UNDER DRI SCHEME  
CHANDRA NATH SINGH

**Will the Minister of FINANCE be pleased to state:**

- (a) the names of banks in public and private sector which have failed to achieve their targets of disbursing DRI loans during each of the last three years;
- (b) the target fixed by the Government for the banks and the loan actually distributed by these banks under various provisions made in the scheme;
- (c) the reasons for not achieving the targets by these banks; and
- (d) the action the Government propose to take against the defaulting banks?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

(a) and (b) The target fixed by the Government for the banks for lending under the

Differential Rate of Interest (DRI) scheme is one percent (1%) of the aggregate advances as at the end of the previous year. State Bank of Hyderabad for 1997, 1998 and Indusind Bank for 1998, 1999 only, were able to achieve the target. Loans actually distributed by all the banks under this scheme for the last three years are given in the Statement attached.

(c) and (d) Banks have not been able to achieve their targets under this scheme because beneficiaries find other credit-linked subsidy schemes such as IRDP, PMRY, SLRS, SJSRY etc. more attractive as compared to this scheme.